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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/2016
NAME OF THE PETITIONER(S) : T.P. Balamurugan
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	B. Sarathbabu Advocate for Rajasekar v/s	For Petitioners	B. Sarathbabu
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②	N. Raja Sekar Advocate for M/s Ashok Varshana	For Respondents 3 to 6	N. Raja Sekar
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ORDER

Shri B Sarath Babu, counsel for petitioner present. Shri N Raja Sekar, representing counsel for R3 to R6 present. Counsel for petitioner reported that he has served a copy of the rejoinder to the counsel for R2 and obtained acknowledgement. But today there is no representation on behalf of R2. Pleadings are complete. The matter is posted for final hearing. Put up on **03.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)